

SO (Est.)
20/02/25
2025

[Signature]
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Declaration of Assets and Liabilities

Year: 2024-25

I, Uday Lal, son/daughter/wife of Late Krishn Lal
aged 51 years, belonging to Bihar Vidhan Sabha, Patna, Yada
service and persently working as Office Attendant
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		Smt. Sudha Devi	Shubham Ko.	Shivam Ko.	-
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	S.B.I. 3000-00	Greenfin Bank 1800-00	S.B.I. 4000-00	S.B.I. 3000-00	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	L.I.C 10522-00 (yearly)	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Honda scoty (110 c.c.)	-	-	Pulsar 150 c.c.	-
(vi)	Jewellery (give details of weight and value)		Gold-10gm Silver-100gm	-	-	-
(vii)	Other assets, such as values of claims/interests	-	-	-	-	-

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	✓	✓	✓	✓	✓
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	✓	✓	✓	✓	✓
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	✓	✓	✓	✓	✓
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	✓	✓	✓	✓	✓
(v)	Others(Such as interest in property)	✓	✓	✓	✓	✓

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give separte details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on 11 Feb 2025
(a)	(i) Loan from Banks	S.B.I.	1,18,716-00
	(ii) Loan from financial institutions	✓	✓
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	✓	✓
	(b) dues to departments dealing with supply of water	✓	✓
	(c) dues to departments dealing with supply of electricity	✓	✓

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	ADOP L886AC	—
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	—	—
	(iii) Sales Tax[Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

✓ GPF/CPE/PRAN No. :- PTS/132A-1180

Gender :- Male

Date of Birth :- 1 2 1 0 1 9 7 3

Class/Group :- C

Cadre :- Bihar Vidhan Sabha, Secy.

Home District :- Patna

Service.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... Uday Lal

Name of Employee : Uday Lal

Designation : Office Attendant

Department : Bihar Vidhan Sabha

Place : Patna

Date : 20/02/25

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.